

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF
K-MARK BIZSOL PRIVATE LIMITED**

RELEVANT PARTICULARS		
1.	Name of corporate debtor	K-Mark Bizsol Private Limited
2.	Date of incorporation of corporate debtor	22.09.2015
3.	Authority under which corporate debtor is incorporated / registered	RoC-Ahmedabad
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U51101GJ2015PTC084559
5.	Address of the registered office and principal office (if any) of corporate debtor	Office No. 3, First Floor, Ceramic Plaza 1, Morbi, Rajkot, Gujarat- 363642
6.	Insolvency commencement date in respect of corporate debtor	15.02.2021 (order received on 20.02.2021)
7.	Estimated date of closure of insolvency resolution process	14.08.2021
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Ashish Shah Reg. No.: IBBI/IPA-002/IP-N00214/2017-18/10666
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Address: 402, 4 th Floor, Shaival Plaza, Gujarat College Road, Ellisbridge, Ahmedabad – 380 006. Email ID: ashish@ravics.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Address: 402, 4 th Floor, Shaival Plaza, Gujarat College Road, Ellisbridge, Ahmedabad – 380 006. Email ID: ashish@ravics.com
11.	Last date for submission of claims	06.03.2021
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: https://www.ibbi.gov.in/home/downloads Physical Address: 402, 4 th Floor, Shaival Plaza, Gujarat College Road, Ellisbridge, Ahmedabad – 380 006.

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the K-Mark Bizsol Private Limited on 15.02.2021 (order received on 20.02.2021).

The creditors of K-Mark Bizsol Private Limited, are hereby called upon to submit their claims with proof on or before 06.03.2021 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.


(Ashish Shah)
Interim Resolution Professional
K-Mark Bizsol Private Limited
Reg. No.: IBBI/IPA-002/IP-N00214/2017-18/10666

Date: 20.02.2021
Place: Ahmedabad